

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:310
ANSWERED ON:11.07.2014
SEVENTH PAY COMMISSION
Dhruvanarayana Shri Rangaswamy

Will the Minister of FINANCE be pleased to state:

(a) Whether the process for constitution of the Seventh Pay Commission for reviewing the pay of the Central Government employees has started; and

(b) if so, the details thereof along with its present status?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

(a) & (b) : The Government of India has appointed the Seventh Central Pay Commission comprising of the following vide Resolution dated 28th February, 2014:

- (i) Shri Justice Ashok Kumar Mathur - Chairman
(Retired Judge of the Supreme Court
and Retired Chairman, Armed Forces
Tribunal)
- (ii) Shri Vivek Rae, -Member (Full time)
(Former Secretary,
Petroleum & Natural Gas)
- (iii) Dr. Rathin Roy, -Member (Part time)
(Director, National Institute
of Public Finance and Policy)
- (iv) Smt. Meena Agarwal, - Secretary
(Former OSD, Department of
Expenditure, Ministry of Finance)

As per the said Resolution dated 28.2.2014, the Commission will make its recommendations within 18 months of the date of its constitution.